

HIGH COURT OF CHHATTISGARH, BILASPUR

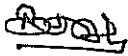
NOTIFICATION

No. 4647 /Registrar (Judicial)/2020

Bilaspur, Dated: 18.05.2020

It is hereby notified that Hon'ble the Chief Justice has been pleased to renominate Hon'ble Mr. Justice Sharad Kumar Gupta to deal with the Company Matters as per Chapter IV Rule 22 of the C.G. High Court Rules, 2007.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

 18.05.2020
(Neelam Chand Sankhla)
Registrar General